	Name of the Corporate Debtor: Rubique Technologies India Private Limited; Date of commencement of CIRP: October 07, 2020; List of creditors as on: March 05, 2024, for claims received upto Febraury 29, 2024																
	Details of Claimant Details of claim received						Details of claim admitted								Amount of claim Amount of		(Amount in I
	Details of Clain					Amount claimed	n · · · · ·				Whether related	% of voting share in CoC,	Amount of	Amount of any			Remarks, if any
No.	Depart ment	Governme	Date of receipt			Amount claimed	Principal Amount	Interest Amount Admitted	Amount of claim	Nature of claim	party?	% of voting snare in CoC, if applicable	contingent clain		not admitted		
	1	Int	receipt	Amount	Amount		Admitted	Admitted	admitted	ciaim	party:	паррисавие	1	that may be set-	1	verification	The claim, verified and
																	rejected by the erstwhile
																	IRP/RP, was deemed
																	ineligible as it was filed
																	beyond the specified per
																	and subsequent to the
																	submission of the
1	GST	Maharachtr	a 03-08-2022	30243423	10852705	41096128		0	0	0 unseccired	No	0			41096128) Liquidation application.
1		Manarasiici	a 05-00-2022	. 30243423	10052705	410 70120		0	0	o unseccireu	NO	0		,	41050120		o inquidución appricación.
	Total	-		1		4,10,96,128.00	I			-			-		41096128	1	